

**IN THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**THURSDAY, THE SEVENTEENTH DAY OF OCTOBER  
TWO THOUSAND AND TWENTY FOUR**

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE**

**THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

**CONTEMPT CASE NO: 2107 OF 2024**

Contempt Case under Sections 10 to 12 of Contempt of Courts Act 1971.,  
to punish the Respondents herein for willfully and disobeying, violating the High  
Court order dated 04.09.2024 in WP 23622 of 2024.

**Between:**

Kukkamudi Karnakar @ Kukkamudi Goldy, S/o. Kukkamudi Kattaiah, Age 27  
years, Occ Student, R/o. 10-4-519, Subhashnagary Karimnagar, Telangana-  
505001

**...PETITIONER**

**AND**

1. Prof. R. Limbadri, chairman, Telangana Council for Higher Education,  
Opposite Mahavir Hospital, Masab Tank, Hyderabad- 500028.
2. Prof. B. Vijaylaxmi, The Convenor, TG LAW CET and PGLCET-2024,  
University College of Law, OU Campus, Tarnaka, Hyderabad-500007
3. Sri Ramesh Babu, Convenor, TG LAW CET and PGLCET-2024, Admissions  
Online Counselling Centre, PGRRCDE, Osmania University, Hyderabad-  
500007.

**RESPONDENTS**

**Counsel for the Petitioner: SRI Mohammed Absar Ahmed  
SRI MAYUR MUNDRA**

**Counsel for the Respondents: None Appeared**

**The Court made the following: ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

**CONTEMPT CASE No.2107 of 2024**

**ORDER:** (per the Hon'ble the Chief Justice Alok Aradhe)

Mr. Mohammed Absar Ahmed, learned counsel appears for Mr. Mayur Mundra, learned counsel for the petitioner.

2. This Contempt Case has been filed alleging violation of the interim order dated 04.09.2024 passed by this Court in Writ Petition No.23622 of 2024.

3. Learned counsel for the petitioner submits that the aforesaid interim order has been complied with.

4. In view of aforesaid submission, no further orders are required to be passed in this Contempt Case.

5. The Contempt Case is accordingly disposed of.

//TRUE COPY//

Sd/- T. SRINIVAS  
DEPUTY REGISTRAR

SECTION OFFICER

To

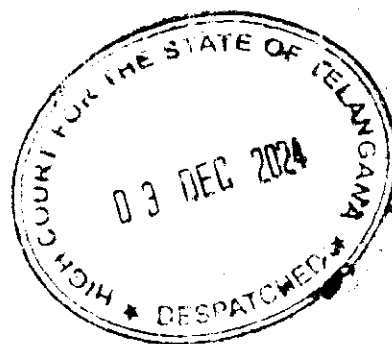
1. One CC to SRI. MAYUR MUNDRA, Advocate [OPUC]
2. One CC to SRI. Mohammed Absar Ahmed, Advocate [OPUC]
3. Two CD Copies

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HIGH COURT  
DATED: 17/10/2024

ORDER  
CC.No.2107 of 2024



CC IS DISPOSED OF

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3/12/24  
DK